

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 3197
ANSWERED ON 08/08/2023**

CONNECTIVITY OF TRIBAL VILLAGES WITH ROADS UNDER PMGSY

3197. SHRI GANESH SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether there is any ongoing scheme for inter-connectivity under Pradhan Mantri Gram Sadak Yojana (PMGSY);**
- (b) whether the Government proposes to connect those villages which are not connected by the roads and are lying close to those already connected with roads under PMGSY;**
- (c) whether there is any proposal to connect non-revenue villages of the tribals under PMGSY as tribals live mostly in forests;**
- (d) the action taken on the proposals sent to the Ministry to connect villages under Parliamentary Constituency of Satna with the details of the roads constructed under PMGSY; and**
- (e) the time by which the said proposals are likely to be approved?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a) to (c) Pradhan Mantri Gram Sadak Yojana (PMGSY) was launched as a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the rural areas with a population of 500 persons and above (Census 2001) in plain areas. In respect of Special Category States/UT (i.e Arunachal Pradesh, Assam, Manipur, Meghalya, Mizoram, Nagaland, Sikkim, Tripura, Himachal Pradesh, Jammu and Kashmir and Uttarakhand), the Desert Areas (as identified in the Desert Development Programme), the Tribal (Schedule V) areas and selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs etc.) the objective is to connect eligible unconnected

habitations with a population of 250 and above (Census 2001) for uplifting the socio-economic condition of the rural population. In the critical Left-Wing Extremism affected blocks (as identified by Ministry of Home Affairs), habitations with population 100 persons and above as per 2001 census are also covered. The unit of coverage under this PMGSY is a habitation and not a Revenue village or Panchayat.

All the habitations targeted under PMGSY-I to provide connectivity have been sanctioned and 99.25% habitations out of it have already been provided connectivity. The timeline for completion of works under PMGSY-I is March, 2024 and no new works are being sanctioned.

(d) & (e) A total of 75,945 Km of road length was sanctioned to the State of Madhya Pradesh under PMGSY-I for providing connectivity to 17,523 habitations. Out of this, 1,620 Km of road length was sanctioned for Satna Parliamentary Constituency to provide connectivity to 385 habitations. All the sanctioned habitations of the State of Madhya Pradesh as well of Satna Parliamentary Constituency have been provided connectivity under the programme.
